GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 2042 ANSWERED ON 10th DECEMBER, 2015

CLOSURE OF TOLL PLAZAS

2042. SHRI SUMEDHANAND SARSWATI:

DR. C. GOPALAKRISHNAN:

SHRI ELUMALAI V.:

SHRI OM PRAKASH YADAV:

SHRIMATI SANTOSH AHLAWAT:

SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI):

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

सडक परिवहन और राजमार्ग मंत्री

- (a) the norms fixed for the toll collection on National Highways along with the details of the toll plazas closed during each of the last three years including the reasons therefor;
- (b) whether the Government proposes to close certain toll plazas and if so, the details thereof along with the action taken thereon;
- (c) whether there has been any resistance from the toll concessionaires against the closure of toll plazas; and
- (d) if so, the details thereof along with the steps taken/being taken to compensate these toll concessionaire/operators?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

- (a) Fee for use of National Highways is being levied & collected as per applicable fee rules & provisions of the Concession Agreement. A list of fee plazas closed during last three years including the reasons are at Annexure-I.
- (b) No, Madam.
- (c) No, Madam
- (d) Does not arise.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2042 FOR ANSWER ON 10.12.2015 ASKED BY SHRI SUMEDHANAND SARSWATI, DR. C. GOPALAKRISHNAN, SHRI ELUMALAI V., SHRI OM PRAKASH YADAV, SHRIMATI SANTOSH AHLAWAT AND SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI) REGARDING CLOSURE OF TOLL PLAZAS.

LIST OF THE TOLL PLAZAS CLOSED DURING THE LAST THREE YEARS INCLUDING REASONS FOR DISCONTINUATION

	Closed during - 2013				
S. No.	State	Project Stretch	Reason (for Rescinding/ Discontinuation)		
1.	Maharashtra	Sina River Bridge at Lamboti at Km. 218.200 on NH-9 on Shetphal Section	Stretch transferred to NHAI under NHDP Phase-III for up-gradation and continuation of collection of toll would not be viable with reduced user fee rates to 40%. Rescinding fee notification was published vide notification no. S.O. 581 (E) dt. 08.03.2013.		
2.	Rajasthan	Banganga Bridge At Km. 9.000 on Dausa – Manoharpur Section of NH-11	User Fee was discontinued by Government of Rajasthan vide their Office Order No.		
3.	Uttar Pradesh	Beso River Bridge at Km. 84 of NH-29	After recovery of capital cost, continuation of collection of toll would not be viable with reduced user fee rates to 40%. Approval of Hon'bel Minister (RT&H) for discontinuation of user fee collection was obtained on 08.02.2013.		
4.	Uttar Pradesh	Aami River Bridge at Km. 188 of NH-29	After recovery of capital cost, continuation of collection of toll would not be viable with reduced user fee rates to 40%. Approval of Hon'bel Minister (RT&H) for discontinuation of user fee collection was obtained on 20.02.2013.		
5.	Uttarakhand	Song River Bridge at Km. 179 of NH-72 on Haridwar – Dehradun Section	After recovery of capital cost, continuation of collection of toll would not be viable with reduced user fee rates to 40%. Approval of Hon'bel Minister (RT&H) for discontinuation of user fee collection was obtained on 27.02.2013.		
6.	Uttar Pradesh	Sitapur Bridge over Sarayun at Km. 411 of NH-24	After recovery of capital cost, continuation of collection of toll would not be viable with reduced user fee rates to 40%. Moreover, the section Bareilly to sitapur was awarded for 4 laning and concession agreement was signed in year 2010. Approval of Hon'ble Minister (RT&H) obtained on 07.03.2013.		
7.	Chhattisgarh	Shakti Nalla Bridge	As the Agreement was entered between NHAI and M/s. BSCPL Aurang Tollways Ltd. Hyderabd for the Four laning of Chhattisgarh/Odisha border to Aurang Section of NH-53 from Km. 88.000 to Km. 239.900 in the State of Chhattisgarh under NHDP-IV on DBFOT Toll basis. Rescinding fee notification was published vide notification no. S.O. 1200 (E) dated 10.05.2013.		
8.	Gujarat	Sarkhej – Vishala Bridge on Sabarmati River.	After recovery of capital cost, continuation of collection of toll would not be viable with reduced user fee rates to 40%. Approval of Hon'ble		

			DESCRIPTION OF THE STATE OF THE
			Minister (RT&H) for discontinuation of user fee collection was obtained and User fee collection
			discontinued vide Ministry letter dated
			16.04.2013.
		Closed durin	
9	Gujarat	Narmada Bridge at Km. 192.600 on Vadodara -	The concession period of the existing bridge constructed in year 2000 expired on 20.12.2012
		Surat Section from Km. 192 to Km. 198 of NH-8	and new bridge is not under construction on EPC mode. Keeping in view congestion problem to traffic upto completion of new bridge, the Govt. decided that tolling on old Narmada Bridges be stopped. Rescinding fee notification was published vide notification no. S.O. 964 (E) dated 28.03.2014.
10	Chhattisgarh	High Level Bridge over Indrawati River Bridge including approaches/RCC Structure/NH-30 (Old NH-43) in km 296/2-4 of NH-30 and Toll Plaza in km 289/4 village Metawada, Jagdalpur town, District- Bastar of NH-30	After recovery of capital cost, continuation of collection of toll would not be viable with reduced user fee rates to 40%. Rescinding fee notification was published vide notification no. S.O. No. 430 (E) dated 10.02.2015.
11	Karnataka	Hagari Bridge at Km. 358 of NH-63	After recovery of capital cost, continuation of collection of toll would not be viable with reduced user fee rates to 40%. Rescinding fee notification was published vide notification no. S.O. 2739 (E) dated 21.10.2014.
12	Maharashtra	NH-9,Yenegur bridge @ Km. 307/600	Stretch transferred to NHAI for four laning of existing road from Km. 249.000 to Km 348.800 of NH-9 from Solapur to Maharashtra/Karnataka Border Section in the State of Maharashtra. User fee collection discontinued vide notification bearing S.O. No. 2442 (E) dated 18.09.2014.
13	Odisha	Bandhan Bridge at km 288/0 of NH-6 (215)	After recovery of capital cost, continuation of collection of toll would not be viable with reduced user fee rates to 40%. Rescinding fee notification was published vide notification no. S.O. 2967 (E) dated 13.11.2014.
14	Uttar Pradesh	Sanjay Setu at Km 35.40 of NH-28 C(927) i.e. Barabanki – Behrich Section	The stretch containing Sanjya Setu is being developed under NHDP-IV on EPC mode for which Contract Agreement had already been executed and declaration of appointed date was in advances stage. Notification for discontinuation of user fee was published vide S.O. NO. 2743 (E) dated 22.10.2014.
15	Uttar Pradesh	Benda Ghat Toll Plaza at Km. 254.000 of NH-232	Collection of user fee was not viable. Rescinding fee notification was published vide notification no. S.O. 2737 (E) dated 21.10.2014.
16	Uttar Pradesh	Shahjahanpur Toll Plaza at Km. 325.00 in the section at Garrah River Bridge of NH-24	Minor stand alone structure has been under tolling for 16 years, wherein an amount of Rs. 23.32 Cr. As user fee has already been collected against a total expenditure of Rs. 17.164 Cr. Further, it is falling on Bareilly-Sitapur 4 laning BOT project. Rescinding fee notification was published vide notification no. S.O. 3075 (E) dated 05.12.2014.

	Closed during - 2015						
17	Karnataka	Sharavati Bridge at Km. 198.00 of NH-17	After recovery of capital cost, continuation of collection of toll would not be viable with reduced user fee rates to 40%. Rescinding fee notification was published vide notification no. S.O. 347(E) dated 04.02.2015.				
18	Kerala	Arapuzha Bridge across river Cheliyar at Ch. 23.800 to 24.100 in Calicut Bypass Phase-I on NH-66 (old NH- 17)	After recovery of capital cost, continuation of collection of toll would not be viable with reduced user fee rates to 40%. Rescinding fee notification was published vide notification no. S.O. 535(E) dated 17.02.2015.				
19	Rajasthan	Morel Bridge at KM. 63 on NH-11A Ext.	Toll plaza operation unviable and User Fee collection was discontinued vide S.O. No. 178 (E) dated 19.01.2015				
20	Uttarakhand	Bridge of Kosi river in Km. 170-171 at NH-74	After recovery of capital cost, continuation of collection of toll would not be viable with reduced user fee rates to 40%. Rescinding fee notification was published vide notification no. S.O. 610 (E) dated 24.01.2015.				
21	Uttar Pradesh	Khajuri Setu at km 70.00 on NH-7	Toll collection is only a meagre amount and rescinding fee notification was published vide				
22	Uttar Pradesh	Sai Bridge at Km. 238/239 on NH-56	notification no. S.O. 35(E) dated 02.01.2015.				
23	Uttar Pradesh	Chandra Shekhar Azad Setu at km 148-149 of NH- 96 (330)					
24	Uttar Pradesh	Tons (Katka Setu) at km 430 of NH-76E (35)					
25	Uttar Pradesh	Bridge over Yamuna River at Km. 71 of NH-73 (344).					
26	Uttar Pradesh	Bridge over Ganga River in Km. 71 on NH-119.					
27	Uttar Pradesh	Ken River Barrier at km 211 (Banda City) of NH-76 (35)					
28	Uttar Pradesh	Pipri Setu (Tamsa River) at Km 15.00 (New Ch. Km. 128) of NH-96 (330)					
29	Uttar Pradesh	Kanher Setu at Km 289 of NH-75 E (39).	State Highways and State Government has already				
30	Uttar Pradesh	Manjhi Ghat (Jaiprabha Setu) over Ghagra river at km 128/129 of NH-19 (31)	stopped collection of toll on all permanent bridges constructed from State funds in the state of Uttar Pradesh and the user fee collection discontinued vide S.O. No. 500 (E) dated 12.02.2015.				
31	Uttar Pradesh	Rehand Setu at Km 243 of NH-75E (39)					
32	Uttar Pradesh	Veer Abdul Hammed Setu over Ganga River at Km 4- 5 of NH-97 (24)					
33	Madhya Pradesh	Parvati Bridge at km. 359/10 of NH-12	After recovery of capital cost, continuation of collection of toll would not be viable with reduced user fee rates to 40%. Rescinding fee notification was published vide notification no. S.O. 431E) dated 10.02.2015.				

34	Maharashtra	Savitri Bridge at km 129/400 of NH-66 (17),	After recovery of capital cost, continuation of collection of toll would not be viable with reduced user fee rates to 40%. Rescinding fee notification was published vide notification no. S.O. No. 1334 (E) dated 19.05.2015.
35	Maharashtra	NH-13, Hattur, Bridge @ Km. 14/200, & Wadakbal bridge@ Km. 16/500	After recovery of capital cost, continuation of collection of toll would not be viable with reduced user fee rates to 40%. Rescinding fee notification was published vide notification no. S.O. No. 1930 (E) dated 16.07.2015.
36	Assam	Gangadhar Bridge (Bir Chilarai Dallang) at km 837 to km 837.481 of NH-31 with toll plaza location at km 841 (Golakganj)	since the monthly revenue through user fee collection would be almost the same as the
